

(ITEM NO.15

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 7131/2012

ISGEC HEAVY ENGINEERING LTD.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

Date : 06/11/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on all the respondents, but no one has entered appearance on their behalf.

Four weeks time as last chance is given to the appellant to file the deficit court fee.

List the matter again on 27.01.2016.

(M V RAMESH)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.11.06
16:46:52 TLT
Reason: